

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No.F.1(1)Nyay/2021

Jaipur, Dated:- 26.5.21

NOTIFICATION

In partial modification of the earlier notification No. F.1(2)Nyay/2016 dated 08.08.2018, in exercise of the powers conferred by sub-section (1) and (2) of section 3 of the Commercial Courts Act, 2015 (Act No.4 of 2016), the State Government, in consultation with the Rajasthan High Court constitutes 04 Commercial Courts (District Judge level) as under:-

S.N.	Name of Court	Place of sitting	Jurisdiction
1.	Commercial Court, Bikaner	Bikaner	All the districts falling in Bikaner Division.
2.	Commercial Court, No. 2, Jodhpur	Jodhpur	As decided by the Rajasthan High Court.
3.	Commercial Court, Alwar	Alwar	Alwar, Jhunjhunu, Bharatpur, Dholpur, Karauli & Sawai Madhopur districts.
4.	Commercial Court, Bhilwara	Bhilwara	Bhilwara, Rajsamand & Chittorgarh districts.

Note: The nomenclature of the existing Commercial Court, Jodhpur is changed as Commercial Court No. 1, Jodhpur having jurisdiction of all the districts falling in Jodhpur Division.

By Order of H.E. the Governor


(Vinod Kumar Bharwani)

Principal Secretary to the Government

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary, H.E. the Governor, Government of Rajasthan.
2. Secretary, Hon'ble Chief Minister, Government of Rajasthan.
3. Private Secretary, Hon'ble Central Law Minister, Government of India, New Delhi.
4. Special Assistant to Hon'ble Law Minister, Government of Rajasthan.
5. Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, New Delhi.
6. Joint Secretary, Ministry of Commerce & Industry (Department of Industrial Policy & Promotion) udhyog Bhawan, Government of India, New Delhi.
7. Chief Secretary, Government of Rajasthan.
8. Commissioner, Industries & Secretary, Corporate Social Responsibility (CSR) Government of Rajasthan.
9. Registrar General, Rajasthan High Court, Jodhpur.

10. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
11. All District Collector/ All Supretendent, Rajasthan.
12. All Districts & Session Judge/ Chief Judicial Magistrate, Rajasthan.
13. All Concern Courts.
14. Director General, Police/ Jail, Rajasthan, Jaipur.
15. Law Secretary, Litigation, Government of Rajasthan.
16. Director, Prosecution, Government of Rajasthan.
17. Director, Department of Public Relation and Information.
18. Programmer, Law & Legal Affaris Department for Uplodaing Department portal & Publication in gazette.
19. Guard File.


(Purushottam lal Saini)

Joint Secretary to the Government